

BEFORE THE HONORABLE MR SHRI R. S. VIRK DISTRICT JUDGE (RETD.)

IN THE MATTER OF PACL LTD.

CAUSE LIST FOR DATE: 09/01/2018

S.N.	File No.	Case Particulars
1	49	KISAN AGRO-TECH COOPERATIVE SOCIETY LTD. (Objections)
2	256	Kisan Agro-Tech Cooperative society Ltd. (Objections)
3	164	Madhusudhan B.R. (Objections)
4	309	Synergyone Infrastructure & Projects Pvt. Ltd. (Objections)
5	341	H.S.Sridhara Rao (Objections)
6	342	A.Ramakrishna (Objections)
7	343	H.Yeshwanth Shenoy (Objections)
8	344	S.Bharath Kumar (Objections)